

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 4166
TO BE ANSWERED ON 18TH MARCH, 2026

DEATHS DUE TO STARVATION

4166. SMT. SATABDI ROY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a): whether the Government has any data on deaths due to starvation;
- (b): if so, the details of deaths due to starvation during the last eleven years, year-wise and if not, the reasons therefor; and
- (c): the details of the women and children who died due to starvation, year-wise?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) to (c): No Ma'am. Not a single State Government/ Union Territory Administration has reported any incident of death due to starvation.

The Government has been providing food grains at highly subsidized prices to the targeted population through State Governments/Union Territory Administrations under the Targeted Public Distribution System (TPDS) in terms of National Food Security Act, 2013 and Other Welfare Schemes (OWSs). National Food Security Act (NFSA), 2013 provides for coverage of upto 75% of the rural population and upto 50% of the urban population, thus covering about two-third of the population of the country for receiving foodgrains viz. rice, wheat & coarse grains under TPDS.
